

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Contempt Petition (C) Nos. 606-613/2004 in C.A. No.4734, 4737, 4739, 4740, 4744, 4726-4727 & 4750/2002 (C.A. Nos.4732-4747/2002, 4726-27/2002 & 4750-51/2002)

M/S. RAI & SONS

Petitioner(s)

VERSUS

O.P. VERMA & ORS.

Respondent(s)

(with appln.(s) for interim directions and exemption from personal appearance and office report)

With

Contempt Petition(C) No.600/2004 in C.A. No.4745/2002

(with appln.9s) for interim directions and office report)

Contempt Petition (C) No.109/2005 in C.A. No.4805/2002

(with office report)

(C.A. Nos.4752-4808/2002

Contempt Petition(C) No.46/2005 in C.A. No.4768/2002

Contempt Petition(C) No.47/2005 in C.A. No.4797/2002

Contempt Petition(C) Nos.48-53/2005 in C.A. Nos.4762, 4763, 4796, 4797, 4801 & 4805/2002

(with office report)

Contempt Petition(C) Nos.77-78/2005 in C.A. Nos. 4801 & 4805/2005

(with office report)

SLP(C) No.2384/2004

(with appln.(s) for c/delay in filing SLP and office report0

SLP(C) No.2386/2004

(with appln.(s) for c/delay in filing SLP)

Contempt Petition(C) No.203/2005 in C.A. No.4776/2002 (for Prel. Hearing)

I.A. Nos.148-150 in C.A. No.4793/2002

(for recalling the Court's order dated 13.12.2004 in I.A. No.127 in this appeal, c/delay in filing the said

I.A. And for exemption from filing the typed copy of the medical records and office report)

(C.A. Nos.4752-4807/2002)

Contempt Petition(C) No.22/2006 in Civil Appeal Nos.4736, 4735, 4738, 4742, 4745, 4746 & 4733 of 2002

(with appln.(s) for interim directions and office report)

(C.A. Nos.4732-4747/2002)

Date: 31/07/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Sudhir Nandrajog, Adv.

Mr. Nidhesh Gupta, Adv.

Mr. Vinod Shukla, Adv.

Ms. S. Janani, Adv.

Mr. M.N. Krishnamani, Sr. Adv.

Mr. S. Pani, Adv.

Mr. Anil Khetrapal, Adv.

Mr. Manohar Singh Bakshi, Adv.

Mr. Debasis Misra, Adv.

Mr. R.K. Kapoor, Adv.  
Mr. S.S. Yadav, Adv.  
Mr. M.K. Verma, Adv.  
Mr. Govind Kaushik, Adv.  
Ms. Anita Sharma, Adv.  
Mr. Anis Ahmed Khan, Adv.  
  
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Ms. Shomila Bakshi, Adv.  
Ms. Rani Mishra, Adv.

For Respondent(s)

Ms. Kamini Jaiswal, Adv.  
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Mr. Anil Khetrapal, Adv.

Mr. Manohar Singh Bakshi, Adv.

Mr. Debasis Misra, Adv.

In-person.

Mr. Ramesh Babu M.R., Adv.

Mr. D. Goburdhan, Adv.

Mr. Bharat Sangal, Adv.

Mrs. Lalita Kaushik, Adv.

Mr. Jatin Zaveri, Adv.

Dr. Kailash Chand, Adv.

Ms. Prasanthi Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

2006 on a non- List for admission in the week commencing 6th November,  
miscellaneous day.

. Bhatia)

(K.K. Chawla)

(Radha R

t Master

Court Master

Cour